III. Report (1975.76) and Accounts of the Hindustan Zinc Limited, Udaipur and Related Papers

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THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

- (i) (a) Ninth Annual Report and Accounts of the Hindustan Copper Limited, Calcutta, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. *See* No. LT-83/77 for (a) and (b)].
- (ii) (a) Tenth Annual Report and Accounts of the Bharat Aluminium Company Limited, New Delhi, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. *See* No. LT-80/77 for (a) and (b)].
 - (iii) (a) Tenth Annual Report and Accounts of the Hindustan Zinc Limited, Udaipur, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) .Review by Government on the working of the Company.

[Placed in Library. See No. LT-82/77 for (a) and (b)].

Ministry of Steel and Mines (Department of Mines) Notification

SHRI BIJU PATNAIK: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Steel and Mines (Department of Mines)

Notification S.O. No. 101, dated the 8th January, 1977, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-27/77]

I. The Tamil Nadu Legislature (Free Transit by Railways) Rules 1975

II. The Tamil Nadu Legislators' Pension Rules, 1977

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, I beg to lay on the Table, under sub-section (3) of section 14 of the Tamil Nadu Payment of Salaries Act, 1951, read with sub-clause (iv) of clause (c) of the Proclamation, dated the 31st January, 1976, issued by the President in relation to the State of Tamil Nadu a copy each (in English and Hindi) of the following Notifications of the Government of Tamil Nadu: —

- (i) Notification G.O. Ms. No. 3744, Public (Elections-X) dated the 29th November, 1975, publishing the Tamil Nadu Legislature (Free Transit by Railways) Rules, 1975.
- (ii) Notification G.O.Ms No 250, Public (Elections-VII) dated 2nd February, 1977, publishing the Tamil Nadu Legislators' Pension Rules, 1977. [Placed in Library. *See* No. LT-28/77 for (i) and (ii)].
- I. Report. (1975-76) and Accounts of the Richardson and Cruddas (1972) Limited, Bombay and related papers
- II. Ministry of Industry (Department of Industrial Development) Notification